nistries and the Planning Commission and give advise in matters relating to the implementation of Plan schemes and programmes.

(b) Yes, the question of filling up is under consideration.

## Person<sub>s</sub> Living Below poverty Line

- 869. SHRI N. K. P. SALVE: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that over the last five years the number of persons living below poverty line in the country has increased from 40 per cent to 47 per cent;
- (b) what is the State-wise percentage of the people living below poverty line; and
- (c) what is the target fixed for the Sixth Five Year Plan pertaining to eradication of poverty?
- THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) Estimates of poverty are not available annually for the last five years.
- (b) The Planning Commission has undertaken the work on preparation of State-wise estimator of poverty. The State-wise percentage of the people living below poverty line can be indicated only when these estimates are finalised
- (c) In the Draft Five Year Plan-1978—83—poverty has been defined in relation to a minimum desirable level of consumption of 2,400 calories per person per day for rural areas and 2,100 calories per person for urban preas in 1977-78. 46 per cent of the population was estimated to have a consumption level lower than this in 1977-78. Assuming a modest poverty line equivalent to 75 per cent of this consumption norm, 26 per cent of the population in 1977-78 would be living below it. With the growth of the economy at 4.7 per cent- Per annum, as stipulated in the Plan and with effective redistribution measures proposed there, it would be possible to ensure that nobody remains below

that modest poverty norm in 1982—83.

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- 870. SHRI N. K. P. SALVE: Will the Minister of INDUSTRY be pleased to state:
- (a) whether any scheme has been evelved to make adequate credit available to small industry at a lower rate of interest;
- (b) if so, what are the details thereof; and
- (c) what steps Government have taken to implement the scheme?
- THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) Yes, Sir. There are several schemes for making adequate credit available to small industry at lower rate of interest.
- (b) The various schemes are as follows:—
  - (i) Differential Interest Rate Scheme.
  - (ii) Concessional Finance in backward areas under the Refinance Scheme of I.D.B.I.
  - (iii) Interest Subsidy on loans to Engineer Enterpreneurs.
  - (iv) Concessional loan to Small Scale Units.
  - (v) Concessional Finance in Burai Industrial Projects areas by the State Bank of India.
  - (vi) Concessional rate of interest on Term loans.
    - (vii) Seed|Margin money scheme.
  - (viii) Automatic Refinance Scheme Scheme of the I.D.B.I.
- (c) The I.D.B.I. have been asked to coordnate, guide and monitor the entire credit requirements of the small scale sector. The Bank has already set up a separate wing to coordinate guide and monitor credit facilities by various institutions for small and cottage sector.